

(c) whether the Security agencies have expressed displeasure over entrusting the task to Doordarshan;

(d) if so, the reasons therefor;

(e) whether the Government also propose to set-up other TV Channels for this purpose; and

(f) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (f) Government is taking appropriate action in this regard.

[Translation]

Allotment of Land to Hospitals

3084. SHRI SUSHIL KUMAR SINGH:
DR. BIZAY SONKAR SHASTRI:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government have allotted land free of cost to private hospitals and schools in Delhi;

(b) if so, the details thereof;

(c) whether the objectives/purposes for the allotment are being achieved by these hospitals and schools;

(d) if not, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. Land to hospitals and schools is allotted as per land rate notified from time to time.

(b) to (e) In view of (a) above, question does not arise.

[English]

Convention on Animal Welfare Organisation

3085. SHRI DILEEP SANGHANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a convention on animal welfare organisation was held at Dholka in Gujarat in December, 1998;

(b) if so, the main focus of the convention; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Information is being collected and will be laid on the Table of the House.

[Translation]

Acquired the Agricultural Land

3086. SHRI RAJVEER SINGH: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether the Government had acquired the agricultural land in Aonla Bareilly for the expansion of IFFCO plant;

(b) if so, whether the amount of compensation and employment to one member of each family have not been provided to farmers so far; and

(c) the time by which the same is likely to be provided to landless and poor farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) No agricultural land was acquired for the Expansion of the Aonla plant of Indian Farmers Fertiliser Cooperative Limited (IFFCO) at Aonla in Bareilly, U.P.

(b) and (c) Do not arise.

[English]

Drinking Water Scheme

3087. SHRIMATI JAYANTI PATNAIK:
SHRI TATHAGAT SATPATHY:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the target fixed for drinking water scheme in Eighth Five Year Plan and the achievement made thereon, State-wise;

(b) the number of villages facing water problem as on date, State-wise;

(c) the target fixed for the provision of safe drinking water to the villages facing water problem, State-wise; and